

# **Constitution of Benches with effect from June 30, 2008.**

<b>Sl. No.</b>	<b>Ct. Name of Hon'ble Judges</b>	<b>Jurisdiction</b>
1	C.J. Hon The Chief Justice 's Hon. Vineet Saran, J.	Fresh in Division Bench Writs relating to Election, Theka, Local Bodies, Urban Ceiling and other Misc. Writs from January 1st, 2008 onwards for Orders, Admission and Hearing including Bunch Cases.
	After midday recess:	All Supreme Court Expedited Division Bench writ petitions and Final Hearing/Disposal starting from the oldest of the category assigned.
	(On Friday)	Fresh in Writs relating to Tolls on River Bridges in U.P, Public Interest Litigation and Environment matters for Orders, Admission and Hearing including bunch cases.
	Then Hon. The Chief Justice ( <u>On Friday at 2.00 P.M.</u> )	Expedite applications and matters under Section 11 of the Arbitration and Conciliation Act, 1996.

**Note:- In the third week of each month Hon'ble The Chief Justice will be sitting in Lucknow.**

2	32 Hon. S.R. Alam, J. Hon. Rajesh Dayal Khare, J.	Fresh in All Division Bench Service Writs relating to Judicial Officers and Listed Criminal Writs upto 31.12.2007 for Orders, Admission and Hearing including Bunch cases.
	After midday recess:	Cases for Final Hearing/Disposal starting from the oldest of the category assigned.
3	34 Hon.Dr. B.S. Chauhan, J. Hon. Sunil Ambwani, J.	Fresh in Division Bench Service Writs from January 1st, 2006 onwards (except Judicial Officers) for Orders, Admission and Hearing including Bunch Cases.
	After midday recess:	Cases for Final Hearing/Disposal starting from the

oldest of the category assigned as well as Final Hearing of Special Appeals upto the year 2002.

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| 4 | 3  | Hon. Amitava Lala, J<br>Hon. A.P. Sahi, J.            | Fresh in Division Bench F.A.s, F.A.F.O.s, Family Court Appeals and Writs relating to State Reorganization matters for Orders, Admission Hearing including Bunch cases.  |
|   |    | After midday recess:                                  | Cases for Final Hearing/Disposal starting from the oldest of the category assigned.   |
| 5 | 36 | Hon. Yatindra Singh, J.<br>Hon. Shashi Kant Gupta, J. | Listed Division Bench Writs relating to Election, Theka, Local Bodies, Urban Ceiling and other Misc. Writs upto the year 2007 for Orders, Admission and Hearing including Bunch Cases.  |
|   |    | After midday recess:                                  | Cases for Final Hearing/Disposal starting from the oldest of the category assigned.   |
| 6 | 9  | Hon. V.M. Sahai, J.<br>Hon. S.P. Mehrotra, J.         | All the Fresh and Listed in Division Bench Habeas Corpus Writs and All Listed Division Bench Service Writs upto 31.12.2005 (except that of Judicial Officers) for Orders, Admission and Hearing including Bunch Cases.  |
|   |    | After midday recess:                                  | Cases for Final Hearing/Disposal starting from the oldest of the category assigned.   |
| 7 | 37 | Hon. Sushil Harkauli, J.<br>Hon. V.K. Verma, J.       | Fresh and Listed Division Bench Criminal Appeals including those where record has been called for considering the application for bail from 01.07.2007 onwards and Capital Cases for Orders, Admission and Hearing.   |
|   |    | After midday recess:                                  | Criminal Appeals and Capital Cases for Hearing.   |
| 8 | 2  | Hon. R.K. Agrawal, J.<br>Hon. Rakesh Sharma, J.       | Fresh in Division Bench Writs relating to Recovery of Tax matters, Tax, Income Tax Reference, Income Tax Appeals, Custom and excise matters, Writs relating to Recovery (except relating to Tax Matters) including Matters arising out of proceedings U/s 29 of State Financial Corporation Act, Mines & Minerals for Orders, Admission and |

Hearing including Bunch cases.

**-2-**

After midday recess: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.

9 10 Hon. Janardan Sahai, J.  
Hon. Sudhir Agarwal, J. Special Appeals upto 31.12.2006 for Orders, Admission and Hearing including Bunch cases.

After midday recess: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.

10 31 Hon. S.K. Singh, J. All Service Writs upto the year 2000 for Orders, Admission and Hearing including Bunch Cases.

After midday recess: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.

11 29 Hon. Ashok Bhushan, J.  
Hon. Arun Tandon, J. Fresh in Special Appeals from January Ist 2007 onwards. and Contempt Appeals for Orders, Admission and Hearing including Bunch Cases.

After midday recess: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.

12 44 Hon. Imtiyaz Murtaza, J.  
Hon. Vikram Nath, J. Fresh in Criminal Writs from January Ist, 2008 onwards for Orders, Admission and Hearing including Bunch cases.

After midday recess: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.

13 47 Hon. K.K. Misra, J. Fresh in all Major Bail Applications from January Ist, 2008 onwards for Orders.

14 35 Hon. Rakesh Tiwari, J. All fresh and Listed Matters under Industrial Disputes Act and all Labour Law Enactments and Listed Misc. Writs upto the year 1998 for Orders, Admission and Hearing including Bunch Cases.

After midday recess: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.

**-3-**

15 53 Hon. M. Chaudhary, J. Criminal Appeals upto the year 2006 for Orders, Admission and Hearing including Bunch cases.

After midday recess: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.

16 30 Hon. Prakash Krishna, J. Fresh in Tax, Excise including Central Taxation, Company Cases, Testamentary, Matrimonial matters and Writ Petitions arising out from the orders of BIFR and AAIFR for Orders, Admission and Hearing including Bunch Cases.

After midday recess: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.

17 39 Hon. Rajes Kumar, J. Fresh in Educational Matters including society matters with regard to Educational Institutions and Service Writs relating to Education Institutions from January 1st, 2008 onwards for Orders, Admission and Hearing including Bunch cases.

After midday recess: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.

18 7 Hon. S.U. Khan, J. Fresh in Rent Control Writs including Writs arising out of Orders passed u/s 25 of the Provincial Small Causes Court for Orders, Admission and Hearing.

After midday recess: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.

19 1 Hon. D.P. Singh, J. Fresh in F.A.s, F.A.F.O.s, for Orders, Admission and Hearing including Bunch Cases.

After midday recess: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.

20 21 Hon. V.K. Shukla, J. Fresh in Misc. Writs (except Writs arising out of suits and Education Institutions) including Land Revenue Act from January Ist, 2008 onwards for Orders, Admission and Hearing including Bunch Cases.

**-4-**

After midday recess: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.

21 46 Hon. Amar Saran, J.  
Hon. R.K. Rastogi, J. All Listed Division Bench Criminal Appeals including those where record has been called for considering the application for bail upto 30.06.2007 and also the applications for cancellation of Bail for Orders and Criminal Appeals and Capital Cases for Hearing

After midday recess: Final Hearing of the category assigned.

22 26 Hon. Poonam Srivastava, J. Listed Second Appeals upto the year 1995 for Orders, Admission and Hearing including Bunch cases.

After midday recess: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.

23 40 Hon. Tarun Agarwala , J. All Service Writs from the year 2001 to 2007 for Orders, Admission and Hearing including Bunch Cases.

After midday recess: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.

24 38 Hon. Dilip Gupta, J. Fresh in All Service Writs (except Service Writs relating to Educational Institutions) from January Ist, 2008 onwards for Orders, Admission and Hearing including Bunch Cases.

After midday recess: Cases for Final Hearing/Disposal starting from the oldest of the category assigned (if possible).

25 4 Hon. Krishna Murari, J. All Fresh and Listed Writs relating to Ceiling of Land and Listed Consolidation Matters and Writs arising out of Orders/Judgments passed by Board of Revenue (Writ-B) upto the year 1996 for Orders, Admission and Hearing including Bunch Cases.

**-5-**

After midday recess: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.

26 23 Hon. Shishir Kumar, J. All Listed Misc. Writs from the year 2004 to 2007 and Writ Petitions and Civil Matters in which the proceedings before the trial Court have been stayed for Orders, Admission and Hearing including Bunch Cases.

After midday recess: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.

27 33 Hon. Sanjay Misra, J. Fresh in Civil Revisions and Civil Contempt for Orders, Admission and Hearing including Bunch cases.

After midday recess: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.

28 51 Hon. Ravindra Singh, J. Fresh in Minor Bail Applications from January Ist, 2008 onwards for Orders.

After midday recess: Criminal Appeals for Hearing (if possible).

29 28 Hon. Sabhajeet Yadav, J. Listed Misc. Writs from the year 1999 to 2003 for Orders, Admission and Hearing including Bunch Cases.

After midday recess: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.

30 42 Hon. M.K. Mittal, J. Criminal Revisions including the matters in which the proceedings before the trial Court have been

stayed from the year 01.01.2005 to 31.12.2007 for Orders, Admission and Hearing.

31 54 Hon. Vinod Prasad, J. Fresh in Matters U/Ss 482 & 483 Cr.P.C. from January 1st, 2008 onwards for Orders, Admission and Hearing including Bunch Cases.

After midday recess: Cases for Final Hearing/Disposal starting from the oldest of the category assigned (if possible).

**-6-**

32 6 Hon. Bharati Sapru, J. Fresh in Applications U/S. 24 C.P.C., Writs arising out of Suits and Matters under Article 227 of Constitution of India for Orders, Admission and Hearing including Bunch Cases.

After midday recess: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.

33 45 Hon. B.A. Zaidi, J.  
Hon. Ajai Kumar Singh, J. Fresh in Division Bench Government Appeals, matters U/S 378 (4) Cr.P.C., Criminal Contempt and Criminal Appeals arising from POTA for Orders, Admission and Hearing.

After midday recess: Hearing of Appeals of the specified category.

34 52 Hon. Shiv Shanker, J. Listed Minor Bail Applications upto 31.12.2007 for Orders.

After midday recess: Criminal Appeals for Hearing (if possible).

35 48 Hon. Saroj Bala, J. Listed Major Bail Applications upto 31.12.2007 for Orders.

After midday recess: Criminal Appeals for Hearing (if possible).

36 49. Hon. R.N. Misra, J. Fresh in Matters U/Ss 378 & 407, Habeas Corpus

Writs and N.D.P.S. Appeals for Orders, Admission and Hearing including Bunch Cases.

After midday recess:

Cases for Final Hearing/Disposal starting from the oldest of the category assigned.

37 5 Hon. Ran Vijai Singh, J. Fresh in Writs relating to Consolidation Matters and Writs arising out Orders/Judgments passed by Board of Revenue from January Ist, 1997 onwards and Writs relating to U.P.Z.A. & L.R. Act from January 1<sup>st</sup>, 2008 onwards for Orders, Admission and Hearing including Bunch Cases.

**-7-**

After midday recess:

Cases for Final Hearing/Disposal starting from the oldest of the category assigned.

38 27 Hon. Pankaj Mithal, J. Fresh in Second Appeals from January Ist, 1996 onwards for Orders, Admission and Hearing.

After midday recess:

Cases for Final Hearing/Disposal starting from the oldest of the category assigned.

39 43 Hon. S.K. Jain, J. Fresh in Criminal Appeals from January Ist, 2007 onwards for Orders, Admission and Hearing.

After midday recess:

Criminal Appeals for Hearing.

40 55 Hon. S.C. Nigam, J. Criminal Revisions including the matters in which the proceedings before the trial Court have been stayed upto 31.12.2004 for Orders, Admission and Hearing.

After midday recess:

Cases for Final Hearing/Disposal starting from the oldest of the category assigned.



41 41 Hon. A.K. Roopanwal, J. Matters U/S 482 & 483 Cr. P.C. including the matters in which the proceedings before the trial Court have been stayed upto 31.12.2004 for Orders, Admission and Hearing.

After midday recess: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.

42 50 Hon. Surendra Singh, J. Fresh in Criminal Revisions from January 1<sup>st</sup>, 2008 onwards and Criminal Writs for Orders, Admission and Hearing including Bunch cases.

After midday recess: Cases for Final Hearing/Disposal starting from the oldest of the category assigned (if possible).

**-8-**

43 11 Hon. Arvind Kumar Tripathi, J. Matters U/S 482 & 483 Cr. P.C. including the matters in which the proceedings before the trial Court have been stayed from the year 2005 to 31.12.2007 for Orders, Admission and Hearing and matters where record has been called for considering the application for bail and also the application for cancellation of bail and vacation of stay for Orders.

After midday recess: Cases for Final Hearing/Disposal starting from the oldest of the category assigned.

**CHIEF JUSTICE  
15.05.2008**

**-9-**